

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 09-06-2021 To 09-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	WPA	1075/2021	BHABANI PRASAD CHETTRI	PRAJWAL GURUNG	30-06-2021	1.ACT SHOULD BE MENTIONED IN THE PRESENTATION FORM. 2.THE SIGNATURE OF THE LD. ADVOCATE IS MISSING IN THE ZERO PAGE. 3.PEN THROUGH OF THE LD. ADVOCATE IS MISSING IN THE PETITION. 4.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE IN THE PETITION. 5.SYNOPSIS AND LIST OF DATES SHOULD NOT EXCEED 2 PAGES. 6.VAKALATNAMA AND BACK SHEET OF THE PETITION ARE MISSING.

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